

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : **M/s. EMI Infrastructure Pvt Ltd**

**PETITION NUMBER** : **CP/IB/178/2022**

**APPLICATION NUMBER** : **a) IA(IBC)(LIQ)/3(CHE)/2024  
b) IA(IBC)/89(CHE)/2024  
c) IA(IBC)/2435(CHE)/2023  
d) IA(IBC)/3(CHE)/2024  
e) IA(IBC)/2418(CHE)/2023  
f) IVN.P(IBC)/2/2024**

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**ORDER**

Ld. Counsel Mr. V. Manivannan for the RP. Ld. Counsel Mr. B. Sarath Babu for the Respondent. Ld. Counsel Mr. Praveen for the PRA. Ld. Counsel Mr. Char Ananth for the Respondent in item nos.201(b) and 201(c).

In this case the resolution plan was approved in the Committee of Creditors meeting and memo has been filed vide SR No. 1869 dated 15.04.2024. The Applicant sought certain relief and the same would be discussed in the next hearing.

All the parties are directed to file reply / rejoinder within 3 weeks and complete the pleadings in the above applications.

List the matters for hearing on **13.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**